Sr. No. 641 Through video Conference

HIGH COURT OF JAMMU AND KASHMIR ATSRINAGAR

OWP No. 687/2013 (IA No. 1/2013{1115/2013})

.... Petitioner/Applicant(s)

Through:- Mr. G. Q Bhat, Advocate (through video conference)

V/s

State of J&K and others

.....Respondent/Non-applicant(s)

Through:-

Mr. Hakim Aman Ali, Advocate (through video conference)

Coram : HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE

ORDER

AMMU & KASHMI

Heard.

Reserved.

(Sindhu Sharma) Judge

SRINAGAR 08.06.2020 SUNIL-II

Fazia